



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,11th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	I.A.(Civil)/979/2025 in WA/59/2025	CHANDRAMA KALITA Versus RINA DAS AND 5 ORS	MR H DAS D BARUAH	GA, ASSAM MR S BORTHAKUR
	WITH WA/59/2025 IN WA/371/2022 (D/O)	RINA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM MR H DAS(R-6) D BARUAH (R-6)
2	I.A.(Civil)/1161/2025 in WA/4012/2025	MANSUR ALI AHMED Versus SMTI SANTOSHI AGARWALLA	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
3	WA/127/2025	KETEKIBARI HIGH SCHOOL Versus THE STATE OF ASSAM AND ORS	MS A HUSSAIN DARAK ULLAH SABRISH AHMED H M ALI MS N CHATTERJEE	GA, ASSAM SC, SEC. EDU.
4	WA/128/2025	NAVA KUMAR SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR. S K ROY K RAHMAN MR. SAIDUL ALOM	GA, ASSAM SC, BTADC SC, REVENUE
5	WP(C)/2029/2025	THE UNION OF INDIA Versus ARINDAM SOM, IAS (RETD.)	MR. S K MEDHI	

LEAVE NOTE OF ADVOCATES FOR 11/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025

9)	MR A K DAS	08-04-2025	To	08-05-2025
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11)	MR. P SARMA	07-04-2025	To	04-05-2025
12)	S. K. GUPTA	11-04-2025	To	04-05-2025
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19)	MR J C GAUR	09-04-2025	To	11-04-2025
20)	MR. S C KEYAL	11-04-2025	To	11-04-2025
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22)	MR. A RONGPHAR	10-04-2025	To	11-04-2025
23)	MR. A I KATHAR	10-04-2025	To	11-04-2025
24)	MR S C PANDIT	10-04-2025	To	11-04-2025



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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 9

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2031/2025	HASHEM ALI @ HASEM ALI Versus THE UNION OF INDIA AND 5 ORS	K U AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
2	WP(C)/2060/2025	INTAJ MANDAL ALIAS INTAJ ALI Versus THE UNION OF INDIA	MR. D P MANDAL MR A.THAKURIA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -			
1 Cont.Cas(C)/201/2025	BISHNULAL DAS Versus PRASANTA BORKAKATI, ACS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	
2 Cont.Cas(C)/202/2025	ARUP KUMAR GHOSH Versus SMTI ANANYA DUTTA, ACS AND ANR	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	
3 WP(C)/1729/2025 B/O	SUJIT DAS AND 6 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
4 WP(C)/2019/2025 FIXED	S S ENTERPRISES Versus THE ICICI BANK LTD AND ORS	MR A K MAHESWARI MR. S SAHU	
5 WP(C)/2030/2025	M/S EXPERIENCE TECH Versus THE STATE OF ASSAM AND ORS	MR. A M S MAZUMDER	SC, PWD ROAD
6 WP(C)/2039/2025	M/S PEACE ASSOCIATE Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	SC, HOUSING AND URBAN AFFAIRS SC, P W D SC, G M D A SC, FINANCE
7 WP(C)/2051/2025 CAVT. NO.033620/25,N	MS PALLARPAM FISHERY SAMABAI SAMITEE LIMITED Versus THE STATE OF ASSAM	MR. S KATAKI MR P DEKA	MR D J MEDHI GA, ASSAM SC, FISHERY FOR CAVEATOR
8 WP(C)/2065/2025	SRI BHARAT BHUSHAN GUPTA Versus THE STATE OF ASSAM AND ORS	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC. TRANSPORT DEPTT.
- FOR ORDERS -			
9 Cont.Cas(C)/651/2024 FIXED	EASTERN ENVO PROJECT Versus 2) MR. ABHIJIT SARMA	MR. S S S RAHMAN MS S Z HAYAT MS B H SHIRIN	MR. D UPAMANYA (R2) MR M BHUYAN (R2)
10 I.A.(Civil)/1167/2025 in WP(C)/5273/2024	M/S EASTERN SUPPLY AGENCIES Versus THE STATE OF ASSAM AND ORS	MR. P TALUKDAR MS D ANGANA	DY.S.G.I. SC. WATER RESOURCE DEPTT.

WITH
[WP\(C\)/5273/2024](#)

M/S EASTERN SUPPLY AGENCIES
Versus
THE STATE OF ASSAM AND 5 ORS

MR. P TALUKDAR
MS D ANGANA

MR. SURAJIT DAS (R-5,6)
SC, WATER RESOURCE

- ADMISSION WITH NOTICE SERVED - REPLY FILED -

11 [WP\(C\)/1910/2017](#)
FIXED

RATAN CHANDRA BORO
Versus
ASSAM STATE TRANSPORT
CORPORATION and 2 ORS.

MR.M SARANIA
MR.S U AHMED

GA, ASSAM
MR R M DAS, SC, ASTC
MR.U CHOUDHURY SC,
ASTC

12 [WP\(C\)/4516/2023](#)
B/O

NABIN CH HATIMURIA
Versus
THE STATE OF ASSAM AND 7 ORS

MR. J PATOWARY

GA, ASSAM
SC, PWD
SC, FINANCE

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BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 11

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./124/2025	AKHIL GOGOI Versus THE NATIONAL INVESTIGATION AGENCY (NIA)	MR S BORTHAKUR MR R SENSUA G KAUSHIK R A LAHKAR	SC, NIA
ORDERS				
2	I.A.(Crl.)/202/2022 WITH LCR 3 FILES. P.B-2. in Crl.A./81/2022	SAJIKUL HAQUE @ APU Versus THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
	WITH Crl.A./81/2022	SAJIKUL HAQUE @ APU Versus THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	MR A NATH(R-2) DR ANKIT TODI(R-2) PP, ASSAM
3	I.A.(Crl.)/440/2023 WITH LCR 6 FILES. P.B-3. B/O in Crl.A./185/2023	AJAY KULI Versus THE STATE OF ASSAM AND ANR.	MR J PAYENG MS. C BARMAN MS A PAYENG	MS. M K BROWN, LEGAL AID COUNSEL (R-2) PP, ASSAM
	WITH Crl.A./185/2023	AJAY KULI Versus THE STATE OF ASSAM AND ANR.	MR J PAYENG MS. C BARMAN MS A PAYENG	MS. M K BROWN, LEGAL AID COUNSEL(R-2) PP, ASSAM
4	I.A.(Crl.)/228/2024 WITH LCR 10 FILES. P.B-2 in Crl.A./174/2023	PRADIP LAKRA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. J HATIMURIA	PP, ASSAM
	WITH Crl.A./174/2023	PRADIP LAKRA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. J HATIMURIA	MR S H SIKDAR (R-2) PP, ASSAM
5	Crl.A./252/2022	SHAJIT AHMED @ SAJIT AHMED . Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MS. L DEVI (R-2) PP, ASSAM

WITH[I.A.\(Crl.\)/142/2025](#)**in** Crl.A./58/2025

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BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

**[THIS BENCH WILL SIT AFTER RISING OF SPEIAL
DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./120/2025	MONUJ DOLEY Versus THE STATE OF ASSAM AND ANR	MR G PEGU MR D PEGU	PP, ASSAM
2	Crl.Pet./409/2025 FIXED	SRI TAPAN BORAH ALIAS TARKIK Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR SAURADEEP DEY	PP, ASSAM
3	WITH Bail.Appln./823/2025	TAPAN BORAH @ TARKIK Versus THE STATE OF ASSAM	MR S BORTHAKUR MR SAURADEEP DEY	PP, ASSAM
4	Crl.Pet./433/2025	KHOKA SHEIKH @ KHOKA SK. Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MD A SHEIKH MR A BASUMATARY MR A ALAM F KHATUN	PP, ASSAM
5	Crl.Pet./434/2025	DILDAR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR MD IMRAN A ISLAM	PP, ASSAM
6	Crl.Pet./435/2025	JABIR HUSSAIN LASKAR ALIAS SURJOMONI Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
7	Crl.Pet./436/2025	SRI GANGLAB BRAHMA Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS	PP, ASSAM
8	Crl.Pet./437/2025	ABDUL KALAM LASKAR Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
9	Crl.Pet./438/2025	LALROUSANGI Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
10	Crl.Pet./439/2025	THE STATE OF ASSAM AND ANR Versus AKBAR HUSSAIN BARNHUIYA AND 2 ORS.	MR. R R KAUSHIK	
ADMISSION				
11	Crl.Rev.P./461/2024 FIXED	BULBUL HUSSAIN Versus THE STATE OF ASSAM	MR S BORTHAKUR MR SAURADEEP DEY MR S A BARBHUYAN	PP, ASSAM

12	Crl.Rev.P./520/2024 FIXED	FARHIN ARA RAHMAN Versus DIPCHAN AGRAHARI BONIA AND ANR	MR. M I HUSSAIN N. UDDIN R KHA	MR. N N UPADHYAYA (R-1) MR. D K BAGCHI (R-1) MR. B B KAKATI (R-1) PP, ASSAM
13	Crl.Pet./1590/2024 FIXED	TEK BHATTARAI Versus THE STATE OF ASSAM AND ANR.	MR. D MAZUMDAR MS. S KANUNGOE C V INTONG	MR. S M ABDULLAH P (R-2) MS. F HUSSAIN (R-2) MD. R ISLAM (R-2) MD. IMRAN (R-2) PP, ASSAM
14	Crl.A./122/2025 WITH I.A.(Crl.)/344/2025 in Crl.A./122/2025	TUTU MONI SAIKIA @ PAPU SAIKIA Versus THE STATE OF ASSAM AND ANR, TUTU MONI SAIKIA @ PAPU SAIKIA Versus THE STATE OF ASSAM AND ANR,	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR K J SAIKIA MR. R K MAHANTA MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR K J SAIKIA MR. R K MAHANTA	PP, ASSAM PP, ASSAM
15	Crl.A./123/2025 WITH I.A.(Crl.)/348/2025 in Crl.A./123/2025	DIPANKAR BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR DIPANKAR BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM PP, ASSAM
<u>ORDERS</u>				
16	Crl.A./294/2024 WITH LCR 3 FILES WITH I.A.(Crl.)/850/2024 in Crl.A./294/2024	JEHIRUL ISLAM Versus THE STATE OF ASSAM AND ANR JEHIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA	PP, ASSAM PP, ASSAM
17	Crl.Rev.P./64/2025 WITH LCR 2 FILES, FIXED WITH I.A.(Crl.)/175/2025 in Crl.Rev.P./64/2025	MD. HARUN RASID Versus TAPAN KUMAR BANIK MD HARUN RASID Versus TAPAN KUMAR BANIK	MS. S K NARGIS MS. SUDAKSHINA K. Q. KIBA MS S BEGUM MS N SULTANA MS. S K NARGIS MS. SUDAKSHINA K. Q. KIBA MS S BEGUM MS N SULTANA	
18	Crl.Rev.P./65/2025 FIXED WITH I.A.(Crl.)/176/2025 in Crl.Rev.P./65/2025	MD. HARUN RASID Versus TAPAN KUMAR BANIK MD HARUN RASID Versus TAPAN KUMAR BANIK	MS. S K NARGIS S KHANIKAR Q. KIBA MS S BEGUM MS N SULTANA MS. S K NARGIS S KHANIKAR Q. KIBA MS S BEGUM MS N SULTANA	
19	Crl.Rev.P./73/2025 FIXED	BAKRADHAR KEOT Versus ANITA DAS AND ANR	MS A HUSSAIN DARAK ULLAH SABRISH AHMED	PP, ASSAM
20	Crl.A./76/2025 WITH LCR 4 FILES, OFFICE NOTE, FIXED	SRI MHANGCHONBUL CHORAI, Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. R BORA MS R MEDHI S BARBHUYAN	PP, ASSAM

	WITH I.A.(CrI.)/205/2025 in CrI.A./76/2025	SRI MHANGCHONBUL CHORAI, Versus THE STATE OF ASSAM AND ANR.	MR. D GOGOI MS R MEDHI S BARBHUYAN	PP, ASSAM
21	I.A.(CrI.)/201/2025 FIXED in CrI.Rev.P./9020/2024 WITH CrI.Rev.P./9020/2024 (Filing Number)	RAM KUMAR CHETRY Versus REKHA DAS RAM KUMAR CHETRY Versus REKHA DAS (F)	MR. A Z AHMED M M RAHMAN M R TALUKDAR M M RAHMAN	
22	I.A.(CrI.)/270/2025 CRL.PET. 287/2025(D/O), B/O in CrI.Pet./287/2025	REJABUL HAQUE ALAIS REZZAK ALI AND ANR Versus THE STATE OF ASSAM AND ANR	H R KHAN	PP, ASSAM
23	CrI.Pet./279/2025 FIXED	NIRANJAN NATH Versus THE STATE OF ASSAM AND ANR.	MR. M U AHMED	PP, ASSAM
24	I.A.(CrI.)/347/2025 in CRL.A(J)/2023/2025 WITH CRL.A(J)/2023/2025 (Filing Number) WITH I.A.(CrI.)/2025/2025 (Filing Number)	MD. SHARAFAT ALI Versus THE STATE OF ASSAM AND ANR SHARAFAT ALI Versus THE STATE OF ASSAM AND ANR SHARAFAT ALI Versus THE STATE OF ASSAM AND ANR	MRS. S KHATANIAR MRS SANGEETA KHATANIAR MRS SANGEETA KHATANIAR	PP, ASSAM PP, ASSAM
HEARING				
25	CrI.A./140/2020 PART-HEARD, LCR 7 FILES,OFFICE NOTE, FIXED	SRI SOMESWAR PAW Versus STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	MR SARFRAZ NAWAZ, (AMICUS CURIAE, R2) MISS. M BORAH (r-2) MR H K BARUAH (r-2) PP, ASSAM
	WITH I.A.(CrI.)/314/2020 in CrI.A./140/2020	SRI SOMESWAR PAW Versus STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY	MR SARFRAZ NAWAZ, (AMICUS CURIAE, R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR T C DAS	10-04-2025	To	01-05-2025
11)	MR. P SARMA	07-04-2025	To	04-05-2025
12)	S. K. GUPTA	11-04-2025	To	04-05-2025
13)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
14)	MS. N M DEKA	05-04-2025	To	19-12-2025
15)	MR. M RAHMAN	05-04-2025	To	20-04-2025
16)	MS. M K BROWN	11-04-2025	To	21-04-2025
17)	MR. S P ROY	10-04-2025	To	11-04-2025

18)	MR D C K HAZARIKA	09-04-2025	To	11-04-2025
19)	MR J C GAUR	09-04-2025	To	11-04-2025
20)	MR. S C KEYAL	11-04-2025	To	11-04-2025
21)	MR. A BHATTACHARJEE	10-04-2025	To	11-04-2025
22)	MR. A RONGPHAR	10-04-2025	To	11-04-2025
23)	MR. A I KATHAR	10-04-2025	To	11-04-2025
24)	MR S C PANDIT	10-04-2025	To	11-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,11th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)/14/2025	BINSOM KODAK Versus RAHIMA KHATUN AND 2 ORS.	MR. D BARUAH MS S K GUPTA	
2	CRP/34/2025	SMTI BINA CHOUDHURY and 4 ORS. Versus CHALIHA WAREHOUSING CO. PVT. LTD.	MR. R K BHUYAN MR. B CHAKRABORTY MR. S CHAKRABORTY	
3	CRP(IO)/99/2025 FIXED	NOBIN GOGOI Versus SAMAR DAS	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	
4	CRP(IO)/140/2025 CAVT. NO.019720/25,N	GANESH CHANDRA DAS Versus SATYENDRA DAS AND OTHERS	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	MR. SURAJIT DAS MR. P P DAS FOR CAVEATOR
5	CRP(IO)/141/2025	MADHAV BARUAH Versus SMTI PANDYE MURA AND 12 ORS	MR. M KHATANIAR MS. K M TALUKDAR	
6	CRP(IO)/142/2025	ASSAM POWER DISTRIBUTION COMPANY LIMITED AND ANOTHER Versus SUKUMAR BRAHMA AND ANOTHER	MR. P N GOSWAMI MR. K P PATHAK MR. R BORA	
7	CRP(IO)/143/2025	DR PURNIMA DUARAH SAIKIA Versus BIREN BHARALI	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	
8	CRP(IO)/146/2025 CAVT. NO.010420/25,N (AS LAST ITEM), B/O	TAFIKUDDIN AHMED Versus SYED IMRAN HUSSAIN	MR G R A MOTTAQUEE	MR. R ALI (FOR CAVEATOR)
ADMISSION				
9	RFA/21/2025	SRI GAUTAM ROY Versus UNION OF INDIA AND 4 ORS	MR. A R SHOME MR A J GHOSH PRIYANKA DAS	
10	MACApp./140/2025	SMTI MINOTI SONOWAL GOGOI Versus SRIMANTA GOGOI AND 4 ORS	MR D MONDAL	
11	MACApp./141/2025	ORIENTAL INSURANCE COMPANY LTD Versus ANAMIKA DAS AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

12	WITH I.A.(Civil)/1195/2025 in MACApp./141/2025	ORIENTAL INSURANCE COMPANY LTD Versus ANAMIKA DAS AND 4 ORS SHAILESH PRASAD Versus NIRUPAMA NARAH	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A M AHMED MR S RAHMAN B DAS MR. A J SAIKIA MR. S. PEGU	
	13 MACApp./143/2025	RWDWM BASUMATARY Versus SMTI NILIMA ISLARY AND 3 ORS		
	14 MACApp./144/2025	SHRIRAM GENERAL INSURANCE CO. LTD. Versus SMTI PARUL DEKA DUTTA AND 3 ORS		
15	WITH I.A.(Civil)/1199/2025 in MACApp./144/2025	SHRIRAM COMPANY INSURANCE CO. LTD. Versus SMTI PARUL DEKA DUTTA AND 3 ORS NEW INDIA ASSURANCE CO. LTD. Versus ANUJ HAZARIKA AND 2 ORS	MR. A J SAIKIA MR. S. PEGU MR. R K BHATRA MR. A SAIKIA MS P HUJURI	
	16 MACApp./145/2025	NEW INDIA ASSURANCE CO. LTD. Versus ANUJ HAZARIKA AND 2 ORS LILADHAR DAS Versus ICICI LOMBARD GEN INSURANCE COMPANY LIMITED AND 2 ORS	MR. R K BHATRA MR. A SAIKIA MS P HUJURI MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	
		<u>FOR HEARING U/O XLI RULE II C.P.C.</u>		
17	RSA/44/2025	PIRTU GORH AND ANR Versus GYAN BAHADUR CHETRY	MR A K CHAUDHURY MD A ISLAM	
	WITH I.A.(Civil)/1208/2025 in RSA/44/2025	PIRTU GORH AND ANR Versus GYAN BAHADUR CHETRY	MR A K CHAUDHURY	
		<u>ORDERS</u>		
18	CRP(IO)/494/2024 (AS LAST ITEM), B/O	RAJA SARKAR Versus MAHUA SARKAR	MR. A Z AHMED	MR. B C DAS MR. S H RAHMAN
	19 FAO/8/2025 CAVT. NO.006120/25,N FIXED	JAY BABA BAKRESWAR RICE MILL PRIVATE LIMITED, Versus LUNIA MARKETING PRIVATE LIMITED AND ORS	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR	MR. R CHETRI (R-3,5) MR. A M ALAMAN (R2) MR N BARMAN (R-1) MR. K M HASSAN (R2) MS J BARMAN(R-1) MR. A S TAPADER (R2) K BORO(R-1) MS C BURAGOHAIN(R-3,5)
	WITH I.A.(Civil)/324/2025 in FAO/8/2025	JAY BABA BAKRESWAR RICE MILL PRIVATE LIMITED Versus LUNIA MARKETING PRIVATE LIMITED,	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR	MR. A M ALAMAN (R2) MR. K M HASSAN (R2) MR. A S TAPADER (R2)
20	WITH I.A.(Civil)/325/2025 in FAO/8/2025	JAY BABA BAKRESWAR RICE MILL PRIVATE LIMITED, Versus LUNIA MARKETING PRIVATE LIMITED AND ORS	MR G N SAHEWALLA MR M SAHEWALLA MR M SAHEWALLA MS G DUGAR	MR. A M ALAMAN (R2) MR. K M HASSAN (R2) MR. A S TAPADER (R2)
	I.A.(Civil)/1183/2025 in CRP/7549/2024	SMTI SUMITRA SATNAMI Versus SRI DHRUBAJYOTI BORA	MR. A BISWAS MR. N SARKAR MS. B DEVI MR A BANERJEE	

	WITH CRP/7549/2024 (Filing Number)	SMTI SUMITRA SATNAMI AND 2 ORS. Versus DHRUBAJYOTI BORA AND 7 ORS (F) XXXXXXX Versus XXXXXXX	MR. A BISWAS M DEKA MS L BARUAH	
21	I.A.(Civil)/1186/2025 in Mat.App./4102/2025	XXXXXXX Versus XXXXXXX	MS. G BORAH	
	WITH Mat.App./4102/2025 (Filing Number)	XXXXXXX Versus XXXXXXX	MR. S CHAKRABORTY MS. M DAS	
22	I.A.(Civil)/1189/2025 in RFA/2766/2025	THE DELHI PUBLIC SCHOOL AND ANR Versus JITUMONI SAIKIA AND ANR	MR. SANTANU CHAKRABORTY	
	WITH RFA/2766/2025 (Filing Number)	DELHI PUBLIC SCHOOL Versus JITUMONI SAIKIA	MR. SANTANU CHAKRABORTY	
	WITH I.A.(Civil)/2765/2025 (Filing Number)	DELHI PUBLIC SCHOOL Versus JITUMONI SAIKIA	MR. SANTANU CHAKRABORTY	
23	I.A.(Civil)/1193/2025 in MACApp./4267/2025	RIMA SARKAR BANIKYA AND ORS Versus ORIENTAL INSURANCE COMPANY LIMITED AND ORS	MR. A R AGARWALA MR ADITYA AGARWALA	
	WITH MACApp./4267/2025 (Filing Number)	RIMA SARKAR BANIKYA AND ORS Versus ORIENTAL INSURANCE COMPANY LIMITED	ATMA RAM AGARWALA	
24	I.A.(Civil)/1197/2025 in MACApp./12684/2024	THE ORIENTAL INSURANCE CO. LTD. Versus SIKDAR RAKIBUL ISLAM AND 6 ORS	MR. S K GOSWAMI MR. R SHARMA	
	WITH MACApp./12684/2024 (Filing Number)	THE ORIENTAL INSURANCE CO L TD Versus SIKDAR RAKIBUL ISLAM AND 6 ORS	MR. S K GOSWAMI	
	WITH I.A.(Civil)/12685/2024 (Filing Number)	THE ORIENTAL INSURANCE CO L TD Versus SIKDAR RAKIBUL ISLAM AND 6 ORS	MR. S K GOSWAMI	
25	I.A.(Civil)/1202/2025 in MACApp./2789/2025	THE NEW INDIA ASSURANCE CO LTD Versus MANDIRA BISWAS AND ORS	MS L SHARMA	
	WITH MACApp./2789/2025 (Filing Number)	THE NEW INDIA ASSURANCE CO LTD Versus MANDIRA BISWAS	POOJA GOSWAMI	
	WITH I.A.(Civil)/2791/2025 (Filing Number)	THE NEW INDIA ASSURANCE CO LTD Versus MANDIRA BISWAS	POOJA GOSWAMI	
26	I.A.(Civil)/1206/2025 in MACApp./4117/2025	SAFALA DEVI AND 2 ORS Versus UNITED INDIA INSURANCE CO. LTD. AND 2 ORS,	MR. A R AGARWALA MR ADITYA AGARWALA	
	WITH MACApp./4117/2025 (Filing Number)	SAFALA DEVI AND ORS Versus UNITED INDIA INSURANCE COMPANY LIMITED	ATMA RAM AGARWALA	
HEARING				
27	WP(C)/6435/2017 (AT 2:00 PM), PART-HEARD, FIXED	MAHENDRA NATH MAHANTA and 13 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.S K GOSWAMI MR.A ACHARYA MR.B K GOSWAMI MR.H C SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 11/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
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6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR T C DAS	10-04-2025	To	01-05-2025
11)	MR. P SARMA	07-04-2025	To	04-05-2025
12)	S. K. GUPTA	11-04-2025	To	04-05-2025
13)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
14)	MS. N M DEKA	05-04-2025	To	19-12-2025
15)	MR. M RAHMAN	05-04-2025	To	20-04-2025
16)	MS. M K BROWN	11-04-2025	To	21-04-2025
17)	MR. S P ROY	10-04-2025	To	11-04-2025
18)	MR D C K HAZARIKA	09-04-2025	To	11-04-2025
19)	MR J C GAUR	09-04-2025	To	11-04-2025
20)	MR. S C KEYAL	11-04-2025	To	11-04-2025
21)	MR. A BHATTACHARJEE	10-04-2025	To	11-04-2025
22)	MR. A RONGPHAR	10-04-2025	To	11-04-2025
23)	MR. A I KATHAR	10-04-2025	To	11-04-2025
24)	MR S C PANDIT	10-04-2025	To	11-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday, 11th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1144/2025	GUNA @ GUNARAM DAIMARI @ GUNARAM DAIMARY Versus THE STATE OF ASSAM	MR. A DUTTA	PP, ASSAM
2	Bail Appln./1170/2025	MD RAJAK ALI ALIAS DHAN ALI ALIAS KALIA Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
3	Bail Appln./1171/2025	SONU ALI @ SUNU ALI Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
4	Bail Appln./2777/2024 WITH CASE RECORD(SCANNED COPY), B/O	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
5	Bail Appln./3591/2024 WITH CASE RECORD(SCANNED COPY)	TAJUL AHMED Versus THE STATE OF ASSAM	MRS. S D CHOUDHURY	PP, ASSAM
6	Bail Appln./3868/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	KAMLESH KUMAR Versus THE UNION OF INDIA	MR G J SAIKIA MR. M BISWAS J SINGPHO S K DAS	SC, NCB
7	Bail Appln./3876/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JHALMAN SINGH Versus THE UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
8	Bail Appln./153/2025 WITH CASE RECORD(SCANNED COPY), B/O	MOJIR UDDIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
9	Bail Appln./259/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD IQBAL Versus THE STATE OF ASSAM	MR. R SEKHAR MR. B D CHOWDHURY SABNAM AHMED	PP, ASSAM
10	Bail Appln./502/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SAMIRAN DAS Versus THE STATE OF ASSAM AND ANR.	MR A ATREYA MS. C KALITA	MS. M K BROWN, (AMICUS CURIAE, R2) PP, ASSAM
11	Bail Appln./663/2025 FIXED	SAHANUR ALI Versus THE STATE OF ASSAM	MR T THAKURIA MS. L TALUKDAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
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7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR T C DAS	10-04-2025	To	01-05-2025
11)	MR. P SARMA	07-04-2025	To	04-05-2025
12)	S. K. GUPTA	11-04-2025	To	04-05-2025
13)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
14)	MS. N M DEKA	05-04-2025	To	19-12-2025
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18)	MR D C K HAZARIKA	09-04-2025	To	11-04-2025
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22)	MR. A RONGPHAR	10-04-2025	To	11-04-2025
23)	MR. A I KATHAR	10-04-2025	To	11-04-2025
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[For Friday,11th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/203/2025	DEBENDRA NATH PHUKAN Versus RAJA BAISHYA, ACS AND 2 ORS.	MR. M K CHOUDHURY MRS. R BORAH	
2 Cont.Cas(C)/205/2025	SANTOSH KUMAR JAIN AND 2 ORS. Versus DEBA KUMAR MISHRA, ACS	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	
3 Cont.Cas(C)/206/2025	SARBAT ALI ALIAS SHARBAT ALI Versus SRI RAJENDRA G GARAWAD (IFS)	MR. M R SODIAL MR. M H SAIKIA MS S Z HAYAT	
4 WP(C)/1415/2025 FIXED	ASSAM INSTITUTE OF NURSING Versus THE STATE OF ASSAM AND 3 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, HEALTH
5 WP(C)/1890/2025 FIXED	DILRAJ MAZUMDER Versus THE STATE OF ASSAM AND 15 ORS	MR S M T CHISTIE MR. N J KHATANIAR	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
6 WP(C)/1900/2025 FIXED	DIPALI SAIKIA Versus THE STATE OF ASSAM	MR. U S BORA MR P J DUTTA	GA, ASSAM MR. D. NATH, SC, APGCL SC. REVENUE SC, AEGCL
7 WP(C)/1982/2025 FIXED	SABITRI MAHANTA Versus THE STATE OF ASSAM AND ORS	MS. G BORAH	GA, ASSAM MR R M DAS PP, ASSAM
8 WP(C)/2033/2025	MS R ESS IRON AND STEEL PVT LTD Versus UNION OF INDIA AND ORS	MR P CHOUDHURY MS P SAIKIA	SC, FINANCE AND TAXATION GA, ASSAM DY.S.G.I.
9 WP(C)/2037/2025	M/S MCLEOD RUSSEL INDIA LIMITED Versus THE STATE OF ASSAM AND ORS	MS. N UPADHYAY MR ANKIT KANODIA MS. BANSHIKA PODDER	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
10 WP(C)/2040/2025	BHARTI AIRTEL LIMITED Versus STATE OF ASSAM AND ORS	MR. S CHETIA MR. J P MORE	SC, FINANCE AND TAXATION
11 WP(C)/2041/2025	SMTI SHUBHA GORH AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. P TALUKDAR MS D ANGANA	GA, ASSAM SC, REVENUE

12	WP(C)/2046/2025	ABDUL HAMID PARAMANIK AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. D P CHALIHA MR. A ALI MR M HOQUE	SC, ELEM. EDU GA, ASSAM
13	WP(C)/2048/2025	M/S BARAK VALLEY CEMENTS LTD Versus THE UNION OF INDIA AND THREE ORS	MS. M L GOPE MS. N HAWELIA MS. H JAIN	DY.S.G.I.
14	WP(C)/2059/2025	MONIRUZAMAN CHOUDHURY Versus THE DISTRICT COMMISSIONER	MR H I CHOUDHURY G UDDIN P ADHIKARI	GA, ASSAM
15	WP(C)/2062/2025	M/S S S P TRADERS Versus THE UNION OF INDIA	MS. M L GOPE MS. N HAWELIA	SC, GST DY.S.G.I.
16	WP(C)/2063/2025	JAY PRAKASH SHARMA Versus THE STATE OF ASSAM AND ORS	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, FINANCE AND TAXATION
17	WP(C)/2064/2025	SRI JAY PRAKESH SHARMA Versus THE STATE OF ASSAM AND ORS	MR. A K GUPTA MR. R S MISHRA	SC, FINANCE AND TAXATION
18	WP(C)/2066/2025	JAKIR HUSSAIN Versus THE COMMISSIONER AND SECRETARY	MR. M HUSSAIN MR. R I MONDAL A A AHMED MR A.K. MOLLAH	SC, P AND R.D. GA, ASSAM
ADMISSION				
19	WP(C)/4663/2021 FIXED	SMTI. SUMITRA BRAHMA RAMCHIARY Versus THE STATE OF ASSAM AND 5 ORS.	MR I HAQUE	GA, ASSAM SC, APDCL MR. S BANIK (R 2,3,4,5) MS. M BARMAN (R 1, 6)
20	WP(C)/8041/2022 FIXED	DIPANJALI BAILUNG Versus THE UNION OF INDIA AND 7 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM SC, AG MRS. R DEVI DY.S.G.I. SC, FINANCE
21	WP(C)/2025/2023 FIXED	NIZAM UDDIN AND 13 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. N G KUNDU MR G DEKA	SC, P AND R.D. GA, ASSAM SC, REVENUE
22	WP(C)/5269/2023 FIXED	PRIYANKA PRASAD Versus THE UNION OF INDIA AND 3 ORS	MR M A ISLAM MR J I MONDAL	MS. B CHOWDHURY (R3) MR. D J DAS (R-1) MR D SAIKIA (R-4) DY.S.G.I.
WITH				
23	WP(C)/4183/2023	NABAL KUMAR JHA AND 4 ORS. Versus THE UNION OF INDIA AND 3 ORS	MR M A ISLAM MR J I MONDAL	MS. B CHOWDHURY (r-3) DY.S.G.I.
24	WP(C)/38/2025 FIXED	FATIMA KHATUN AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR F A LASKAR MR. D H MOZUMDER	SC, P AND R.D. GA, ASSAM
25	WP(C)/645/2025 FIXED	SRI BHADRESWAR HAJONG Versus THE STATE OF ASSAM AND ORS	MS N DEKA MR SAURADEEP DEY MS S A KHALIFA	SC, P AND R.D. GA, ASSAM MR. R. DUBEY, SC, ASEC
ORDERS				
26	WP(C)/478/2020 FIXED	THE AIRPORT AUTHORITY OF INDIA Versus ASSAM FLYING CLUB AND 2 ORS.	MR. D DEKA MR H BORAH	GA, ASSAM MR. B S LAHKAR, HONORARY SECRETARY OF R-1
27	WP(C)/6162/2023 FIXED	UPEN CHANDRA KUMAR Versus THE UNION OF INDIA AND 11 ORS	MR. B K DAS MR S SARMAH	GA, ASSAM MR. D BHATTACHARJEE (R-9,10,11) MR. S S ROY (r-1) MR. S D ROY (R-9,10,11) DY.S.G.I. SC, REVENUE
28	Review.Pet./39/2025 WITH WP(C)/5302/2018(D/O)	BAMBOO INDUSTRIES ASSOCIATION OF INDIA AND NAR Versus THE UNION OF INDIA AND 10 ORS	MR. K N CHOUDHURY MS. S CHAKRAVARTY MRS. P. SARMA T RAMCHIARY	GA, ASSAM DY.S.G.I.

29	WP(C)/1057/2025 FIXED	NAGARJHAR NAU-JUWAN CLUB AND LIBRARY AND 2 ORS. Versus THE STATE OF ASSAM AND ORS	MR. N J DUTTA MR N AHMED MR A BASUMATARY M RAHMAN	GA, ASSAM SC, SEC. EDU. SC, PWD
30	I.A.(Civil)/1180/2025 in WP(C)/6622/2023	ANIL CH KALITA Versus THE STATE OF ASSAM AND ORS	MR P KALITA MRS S GOSWAMI	P ADHIKARI (r-5 to 9,11) MS. P AGARWALA (R-12, 13, 15, 16) SC, REVENUE MR. H BORA
WITH WP(C)/6622/2023				
		ANIL CHANDRA KALITA AND 2 ORS. Versus THE STATE OF ASSAM AND 15 ORS	MR P KALITA MRS S GOSWAMI	GA, ASSAM MR. S P ROY (R-12, 13, 15, 16) G UDDIN (r-5 to 9,11) P ADHIKARI (r-5 to 9,11) MR A K AZAD (r-5 to 9,11) JYOTISH DAS (R-12, 13, 15, 16) MS P DEY (R-12, 13, 15, 16) MS. P AGARWALA (R-12, 13, 15, 16) MS. V RAI (R-12, 13, 15, 16) MR. H BORA SC, REVENUE

HEARING

31	WP(C)/8526/2018 FIXED	M/S. TATA MOTORS LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S CHETIA MR. A GOYAL MR. J ROY	SC, G M D A SC, TAXES
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LEAVE NOTE OF ADVOCATES FOR 11/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
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7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR T C DAS	10-04-2025	To	01-05-2025
11)	MR. P SARMA	07-04-2025	To	04-05-2025
12)	S. K. GUPTA	11-04-2025	To	04-05-2025
13)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
14)	MS. N M DEKA	05-04-2025	To	19-12-2025
15)	MR. M RAHMAN	05-04-2025	To	20-04-2025
16)	MS. M K BROWN	11-04-2025	To	21-04-2025
17)	MR. S P ROY	10-04-2025	To	11-04-2025
18)	MR D C K HAZARIKA	09-04-2025	To	11-04-2025
19)	MR J C GAUR	09-04-2025	To	11-04-2025
20)	MR. S C KEYAL	11-04-2025	To	11-04-2025
21)	MR. A BHATTACHARJEE	10-04-2025	To	11-04-2025
22)	MR. A RONGPHAR	10-04-2025	To	11-04-2025
23)	MR. A I KATHAR	10-04-2025	To	11-04-2025
24)	MR S C PANDIT	10-04-2025	To	11-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday, 11th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/317/2025 FIXED	RAMEZ ALI @ RAJU ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
2	AB/663/2025 FIXED	MD MUSTAQ AHMED Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI	PP, ASSAM
3	AB/811/2025 FIXED	ANUP KUMAR BORAH @ PANKAJ BORAH Versus THE STATE OF ASSAM	MR. A DUTTA	PP, ASSAM
4	AB/866/2025	SAFIKUR ROHMAN Versus THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
5	AB/876/2025	FIROZA KHATUN ALIAS FIRUJA KHATUN Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. S K ROY MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
6	AB/877/2025	PARTHA PRATIM SAIKIA Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
7	AB/878/2025	SIDDIKA BEGUM @ SIDDIKA KHATUN AND 3 ORS. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	PP, ASSAM
8	AB/880/2025	SUABUR HUSSAIN AND ORSSS Versus THE STATE OF ASSAM	TAWHID LASKAR MR. D K AGARWALA A BORBHUYAN	PP, ASSAM
9	AB/882/2025	SABAN ALI AND ANR Versus THE STATE OF ASSAM	MR M HOQUE MS. J AHMED MR. S UDDIN	PP, ASSAM
10	AB/883/2025	BAPPI DAS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM

11	AB/887/2025	SAHADAT ALI CHOUDHURY Versus THE STATE OF ASSAM	MS S RASUL MR. I CHOUDHURY R L CHUTIA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
12	Bail Appln./116/2025 WITH CASE RECORD(SCANNED COPY), FIXED	LALRUHLU HMAR AND ANR Versus UNION OF INDIA AND ANR	MR. N J DUTTA MR A BASUMATARY	SC, DRI
13	Bail Appln./672/2025 WITH OFFICE NOTE, FIXED	BISHNURAM BODO Versus THE STATE OF ASSAM	MR. M SARANIA MR. P P GOGOI MR A SARANIA N GOGOI	PP, ASSAM
14	Bail Appln./1089/2025 FIXED	CHINMOY DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
15	Bail Appln./1105/2025 FIXED	TAYABUR RAHMAN MAZUMDER @ MD BILAL AHMED @ BILAL MASTER Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
<u>BAIL HEARING</u>				
16	AB/3408/2024 WITH OFFICE NOTE	MD AMIR UDDIN Versus THE STATE OF ASSAM AND ANR	MR J C BORAH	MS P DAS (LEGAL AID COUNSEL FOR R-2) MR. D GOGOI, Amicus Curiae (R-2) PP, ASSAM
17	AB/289/2025 FIXED	CHIRANJEEB BORUAH Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
18	AB/303/2025 FIXED	SRI SHANIDUL ISLAM @ PRITAM DEKA Versus THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH MS. S DIHINGIA	PP, ASSAM
19	AB/397/2025 WITH SCANNED COPY OF CASE RECORD, OFFICE NOTE	MD AKRAMUL ISLAM @ MANIK Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH MS M ZOMUANPUII MS S JAIN	PP, ASSAM SC, NCB
20	AB/572/2025 FIXED	PULIN SAIKIA Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI S K LAHAN	PP, ASSAM
21	AB/586/2025 FIXED	RAJA CHAKRABORTY Versus THE STATE OF ASSAM	MS. S BHUYAN MS. C SHARMA MR H AGARWAL	PP, ASSAM
22	AB/657/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABJAL HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM	MR. A Y CHOUDHURY MR. T A CHOUDHURY J NABI	PP, ASSAM
23	AB/658/2025 FIXED	AKSHAY MANDAL Versus THE STATE OF ASSAM	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. R K SARMA	SPL PP,FOREST ASSAM PP, ASSAM
24	AB/747/2025 WITH CASE RECORD(SCANNED COPY), OFFIE NOTE, FIXED	DARI MEMA TAI Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH MR R SONAR	PP, ASSAM
25	AB/748/2025 FIXED	MD ABDULLA ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
26	AB/757/2025 FIXED	SRI KAJAL SAIKIA @ JUMAN SAIKIA Versus THE STATE OF ASSAM	MR. B D DEKA MR. M P CHOUDHURY MR. M DAS N CHAUDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,11th April 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1130/2025	SUJONUR ROSHID Versus THE UNION OF INDIA	MS. A. MEDHI	SC, DRI
2	Bail Appln./1131/2025	JAMANUR RAHMN @ RAHMAN MAZUMDAR AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS. J GHOSH	PP, ASSAM
3	Bail Appln./1132/2025	ANAS AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
4	Bail Appln./1134/2025	JAGSIR SINGH @ MAJOR AND ANR Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
5	Bail Appln./1135/2025	ABDUL BAREK Versus THE STATE OF ASSAM AND ANR.	MR D K MEDHI P BORUAH	PP, ASSAM
6	Bail Appln./1136/2025	HOTOLI YEPTHOMI Versus THE UNION OF INDIA	MS. S K NARGIS MR F H LASKAR (2) Q. KIBA	SC, NCB
7	Bail Appln./1137/2025	AMJAD ALI SK ALIAS AMZAD ALI SHEIKH Versus THE STATE OF ASSAM	MR R A AHMED MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN	PP, ASSAM
8	Bail Appln./1138/2025	ABUL HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
9	Bail Appln./1139/2025	MAIDUL ISLAM Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI MR. M S BAISHYA	PP, ASSAM
10	Bail Appln./1140/2025	ANIKET SOVASARIA Versus THE UNION OF INDIA AND 2 ORS.	MR. A GOYAL MR. A CHOUDHURY MR. DIVYANSH RATHI	SC, GST
11	Bail Appln./1141/2025	AHMED HUSSAIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM

12	Bail Appln./1142/2025	KHASRUL ISLAM Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
13	Bail Appln./1143/2025	MD SAHID ALAM Versus THE UNION OF INDIA	MR. Y S MANNAN MR. T HUSSAIN	SC, NCB
14	Bail Appln./1147/2025	MIFTARUL HOQUE Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
15	Bail Appln./1150/2025	GIAS UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
16	Bail Appln./1152/2025	AMAD UDDIN TAPADAR Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
17	Bail Appln./1162/2025	MUKTAR HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
18	Bail Appln./1166/2025	ANKUR GOGOI AND ANR Versus THE STATE OF ASSAM	MR P DEKA MR. B BORAH MR. C BARO	PP, ASSAM

MOTION

19	AB/856/2025	MD ISMAIL ALI AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
20	AB/868/2025	GIRDHARI LAL AGARWALA Versus THE STATE OF ASSAM	MR. A KABRA MS S GUPTA	PP, ASSAM
21	AB/869/2025	PURABI PATHAK Versus THE STATE OF ASSAM	MR. R DE MS. D PATHAK	PP, ASSAM
22	AB/879/2025	SRI PANKAJ CHETRY Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM

BAIL HEARING (BA)

23	Bail Appln./836/2025 FIXED	SHAHINUR ISLAM Versus THE STATE OF ASSAM	U U KHAN	PP, ASSAM
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BAIL HEARING

24	AB/561/2025 WITH OFFICE NOTE	RAKIB MONDOL Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM MR. S UDDIN F KHATUN	MR. M BISWAS (INFORMANT) MR K HUSSAIN (INFORMANT) PP, ASSAM
25	AB/746/2025 WITH OFFICE NOTE, FIXED	SAJIDUL HOQUE @ SAJU AHMED @ SHAZIDUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR D J HALOI M.A. ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/04/2025

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10)	MR T C DAS	10-04-2025	To	01-05-2025
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12)	S. K. GUPTA	11-04-2025	To	04-05-2025
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[For Friday, 11th April 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/6585/2022 B/O	DAVID GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. M SAIKIA MS. A BORA	GA, ASSAM
MOTION				
2	WP(C)/2287/2024 FIXED	JUNU KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	SC, P H E SC, WATER RESOURCE
3	WP(C)/7004/2024	DHRUBA JYOTI DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. D BARUAH MS S K GUPTA	GA, ASSAM SC. AGRICULTURE
4	Cont.Cas(C)/199/2025	DR. DEEPAK KUMAR GOGOI Versus RUPJYOTI PHUKAN	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL	
5	Cont.Cas(C)/200/2025	EX CT GD RAVINDRA KUMAR Versus GOVIND MOHAN AND 2 ORS.	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	
6	WP(C)/1494/2025 FIXED	ELIZA SULTANA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. A K TALUKDAR MR S ISLAM A BEGUM	GA, ASSAM
7	WP(C)/1847/2025 FIXED	SMTI MONGLEMBI DEVI Versus THE STATE OF ASSAM AND ORS	MR. R DE MS. D PATHAK	SC, HEALTH
8	WP(C)/1909/2025 FIXED	AJUFA KHATUN Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K SINGHA MR. M K NEOG	GA, ASSAM SC, FINANCE
9	WP(C)/1971/2025 B/O	RAHIM ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. D BHUYAN MR. B K DAS	GA, ASSAM SC, REVENUE
10	WP(C)/1987/2025 FIXED	SRI NABA THAKURIA Versus THE STATE OF ASSAM AND ORS	MR. T J MAHANTA MR D MAHANTA MR T GOGOI	GA, ASSAM
11	WP(C)/2032/2025	DR MADHURJYA BHATTACHARYYA Versus THE UNION OF INDIA	MR R SINGHA MS S PATOWARY	DY.S.G.I.

12	WP(C)/2035/2025 FIXED	UTATHYA KALITA AND ORS Versus THE STATE OF ASSAM AND ORS	MR H K DAS MS D MAHANTA MR N K SARMA B SAIKIA	GA, ASSAM SC, FINANCE
13	WP(C)/2045/2025	DR TIRTHA DYUTI CHOUDHURY Versus THE STATE OF ASSAM AND ORS	MR. K M HALOI MR. T ALI	SC, HEALTH
14	WP(C)/2047/2025	MANOJ KUMAR DAS, FOREST RANGER Versus THE STATE OF ASSAM AND ORS	MR. R MAZUMDAR MS T WAPANGLA	SC, FOREST
15	WP(C)/2049/2025 B/O	DR. KANGKAN PATHAK Versus THE UNION OF INDIA AND 5 ORS	MR. K P PATHAK MS T WAPANGLA MR BHARGAV DAS	DY.S.G.I.
16	WP(C)/2052/2025	SMTI PANMATI CHAUHAN Versus THE UNION OF INDIA AND ORS	MR. R BORA MS R MEDHI	DY.S.G.I.
17	WP(C)/2053/2025	ABDUL AHAD Versus THE STATE OF ASSAM AND 3 ORS	MR. JUNM LASKAR MS. J GHOSH	SC, P AND R.D.
18	WP(C)/2057/2025	CT/ GD MOHAMMAD RAIS AND ORS Versus THE UNION OF INDIA AND ORS	MR. L N DIHINGIA	DY.S.G.I.
19	WP(C)/2058/2025	MAHADEV DAS Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	GA, ASSAM
20	WP(C)/2061/2025	MUKUL CHANGMA AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
21	I.A.(Civil)/1156/2025 in WP(C)/523/2025	ARUNA RAJKHOWA Versus THE STATE OF ASSAM AND ORS	MR B P BORAH	GA, ASSAM SC, AG SC, PWD SC, FINANCE DEPTT.
	WITH WP(C)/523/2025	ARUNA RAJKHOWA Versus THE STATE OF ASSAM AND 2 ORS	MR B P BORAH MR. U S BORA	GA, ASSAM SC, AG MR. S K MEDHI (SC, AG,(A AND E)) SC, PWD SC, FINANCE DEPTT.
22	I.A.(Civil)/1190/2025 in WP(C)/4446/2024	AJIT DAS Versus THE STATE OF ASSAM AND 4 ORS	MR P CHOWDHURY MR. V K CHANDAK MRS N. AGARWAL CHANDAK	SC, FINANCE SC, PWD
	WITH WP(C)/4446/2024	AJIT DAS AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR P CHOWDHURY MR. V K CHANDAK MRS N. AGARWAL CHANDAK	GA, ASSAM SC, FINANCE SC, PWD
ADMISSION				
23	WP(C)/2785/2024 PART-HEARD, FIXED	RAJA KARANCHAT BASUMATARY AND 198 ORS Versus THE STATE OF ASSAM AND 155 ORS	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	MR. A R SIKDAR J U AHMED (R- 14,63,93,127,153,152,135,11) MR. S I TALUKDAR MR S A REEYAZ(R- 14,63,93,127,153,152,135,11) SC, BTC SC, REVENUE
	WITH I.A.(Civil)/2768/2024 in WP(C)/2785/2024	CHIRANZAL NARZARY AND 130 ORS Versus RAJA KARANCHAT BASUMATARY AND 204 ORS	MR. A R SIKDAR J U AHMED J U AHMED MR. S I TALUKDAR MR S A REEYAZ	MR. M SARANIA SC, BTC

24	WITH WP(C)/387/2024	KAUSHIK DEKA AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M SARANIA MS. C NEWME MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	SC, BTC SC, REVENUE
25	WP(C)/1341/2023	DEBAJIT GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. T CHUTIA	GA, ASSAM SC, P H E
26	WP(C)/2966/2024 WP(C) 690/23 (D/O), FIXED	ARUP KUMAR BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	GA, ASSAM SC, FOREST
27	WP(C)/2984/2024 FIXED	SITA BASFOR @ SITA BASFORE Versus THE STATE OF ASSAM AND 6 ORS	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS P HAJONG	GA, ASSAM SC, AG SC, GMC SC, FINANCE
28	WP(C)/3436/2024 FIXED	SABITA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM
29	WP(C)/3974/2024 FIXED	MOHIMUDDIN SK AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. C BHATTACHARYYA MR R DAS	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
30	WP(C)/4770/2024 FIXED	DR. R K TAMPHA SANA Versus THE STATE OF ASSAM AND 10 ORS	MR G N SAHEWALLA MS. S. TODI MR H K SARMA MS K SARMA	SC, HIGHER EDU MR SISHIR DUTTA(R-6,7) MR. A BISWAS (R-11) MR R KALITA(R-11) MS S MOCHAHARI(R-6,7) MR. S DUTTA(R-6,7) MR P K BASU(R-11) MR S DUTTA(R-6,7)
	WITH I.A.(Civil)/358/2025 in WP(C)/4770/2024	GURUCHARAN COLLEGE AND ORS Versus R K TAMPHA SANA	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	MR G N SAHEWALLA
	WITH I.A.(Civil)/605/2025 in WP(C)/4770/2024	M NINGHAIBA SINGHA Versus R D THAMPA SANA	MR ARNAB BISWAS	MR G N SAHEWALLA
31	WP(C)/502/2025 FIXED	RAJIB SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. R MAJUMDAR MR. B CHOWDHURY	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
32	WP(C)/1061/2025 FIXED	NABAJYOTI MISHRA Versus THE ASSAM STATE WARE HOUSING CORPORATION AND 3 ORS.	MR. C BHATTACHARYYA MR R DAS	SC, CO OP MR. R SEKHAR (R-1,2,3) MR. B D CHOWDHURY (R-1,2,3) SABNAM AHMED (R-1,2,3)
	WITH I.A.(Civil)/840/2025 in WP(C)/1061/2025	THE ASSAM STATE WAREHOUSING Versus NABAJYOTI MISHRA	SABNAM AHMED	MR. C BHATTACHARYYA
ORDERS				
33	Cont.Cas(C)/251/2024 FIXED	MONUWARA BEGUM Versus PREETOM SAIKIA IAS	MS. S KANUNGOE MR S HUSSAIN MR. S A B KHABIR	MR. S BORA (R-3) MR. P P DUTTA(R-3) MS P SARMA(R-3) MS. P P DAS(R-3)
34	Cont.Cas(C)/329/2024 FIXED	ISLAMUDDIN AHMED AND 12 ORS Versus DR RAVI KOTA AND ANR	MS. S B CHOUDHURY MR. S K DAS	MR. D NATH (R 1-2)
35	WP(C)/6628/2024 B/O	JYOTI KALITA BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. U K GOSWAMI MS. J DEKA MS. A TALUKDAR	GA, ASSAM
36	I.A.(Civil)/922/2025 in WP(C)/3705/2024	THE STATE OF ASSAM Versus AIOCHARJYA JIBON BARUAH	ANANYA TALUKDAR	
	WITH WP(C)/3705/2024	AOICHAJYA JIBON BARUAH Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM

37	WITH WP(C)/3698/2024	SAJAHAN SARKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA N GAUTAM	GA, ASSAM
	WITH L.A.(Civil)/1162/2025 in WP(C)/3698/2024	THE STATE OF ASSAM AND 2 ORS Versus SAJAHAN SARKAR	JR. GA, ASSAM	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA N GAUTAM

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LEAVE NOTE OF ADVOCATES FOR 11/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
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8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR T C DAS	10-04-2025	To	01-05-2025
11)	MR. P SARMA	07-04-2025	To	04-05-2025
12)	S. K. GUPTA	11-04-2025	To	04-05-2025
13)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
14)	MS. N M DEKA	05-04-2025	To	19-12-2025
15)	MR. M RAHMAN	05-04-2025	To	20-04-2025
16)	MS. M K BROWN	11-04-2025	To	21-04-2025
17)	MR. S P ROY	10-04-2025	To	11-04-2025
18)	MR D C K HAZARIKA	09-04-2025	To	11-04-2025
19)	MR J C GAUR	09-04-2025	To	11-04-2025
20)	MR. S C KEYAL	11-04-2025	To	11-04-2025
21)	MR. A BHATTACHARJEE	10-04-2025	To	11-04-2025
22)	MR. A RONGPHAR	10-04-2025	To	11-04-2025
23)	MR. A I KATHAR	10-04-2025	To	11-04-2025
24)	MR S C PANDIT	10-04-2025	To	11-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,11th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL AND CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	AB/3412/2024	PRASANTA SARKAR @ BASANTA SARKAR Versus THE STATE OF ASSAM AND ANR	MR A TALUKDAR MR. DITUL DAS D R TALUKDAR MS TINLUNG MR. B R DAS	MR. S C BISWAS (R-2) MS A DAS(R-2) MS. U NANDA(R-2) MS A BORAH(R-2) MS. J GHOSH(R-2) PP, ASSAM
WITHDRAWAL				
2	Bail Appln./1019/2025	DR MRIDU PABAN NATH Versus THE STATE OF ASSAM	MR. P BORA MR. A K AHMED MR A AHMED MS K BHATTACHARYYA MD A ISLAM	PP, ASSAM
MOTION (BA)				
3	Bail Appln./1086/2025 FIXED	MANIK SARKAR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
4	Bail Appln./1133/2025	KUMARJIT DEB Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
5	Bail Appln./1146/2025	SRI KUNAL SHAH AND ANR. Versus THE STATE OF ASSAM	MR. B DEKA MR. P JAIN MS A JHA	PP, ASSAM
6	Bail Appln./1149/2025	MD WAHIDUZZAMAN @ SUMAN AHMED Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
7	Bail Appln./1151/2025	MD AIJUL ISLAM Versus THE STATE OF ASSAM	MR A A DEWAN MR. RASHIDUL ISLAM MR H A RASHID	PP, ASSAM
8	Bail Appln./1159/2025	HANMANT JADHAV ALIAS HENMANT ANNAD RAO JADHAV ALIAS RAJU Versus THE STATE OF ASSAM	MR B DEORI	PP, ASSAM
9	Bail Appln./1160/2025	ABDULLAH SK@ ABDULLAH ALI Versus THE STATE OF ASSAM	M. HOSSAIN MS. A SULTANA	PP, ASSAM

10	Bail Appln./1163/2025	ZAKIR HUSSAIN ALIAS JAKIR HUSSAIN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
11	Bail Appln./1164/2025	ACHINI KUMAR PHUKAN Versus THE STATE OF ASSAM	MR. D CHUTIA MR P H KONWAR	PP, ASSAM
MOTION				
12	AB/857/2025	DIPEN DAS Versus THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
13	AB/860/2025	MOJIBOR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
14	AB/861/2025	SUSHEN BISWAS @ SUSHEN NAMASUDRA Versus THE STATE OF ASSAM	MR. V K CHANDAK DR. T KALITA MR A RAZZAK AAMIR AHMED	PP, ASSAM
15	AB/862/2025	KHAGEN SAIKIA @ BHAITI @ ROBI Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MR. R BHAGAWATI	PP, ASSAM
16	AB/864/2025	HUSNE HABIB ALIAS MOON Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS. B. HAZARIKA	PP, ASSAM
17	AB/867/2025	SAKINA BIBI Versus THE STATE OF ASSAM	MR. B K GOGOI MR. R B GOHAIN	PP, ASSAM
18	AB/884/2025	PULIN DAS Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
19	AB/885/2025	SAHID AHMED LASKAR ALIAS RAHUL Versus THE STATE OF ASSAM	MR A B DEY	PP, ASSAM
BAIL HEARING (BA)				
20	Bail Appln./288/2025 WITH OFFICE NOTE, FIXED	KUTUB UDDIN AHMED Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
21	Bail Appln./430/2025 FIXED, WITH SCANNED COPY OF CASE RECORDS WITH	BISHAL PHUKAN Versus THE STATE OF ASSAM	MR. D K BAIDYA MR. P DAS MR. M S HUSSAIN	PP, ASSAM
22	Bail Appln./3801/2024	SUMI BORAH Versus THE STATE OF ASSAM	MR. S MUNIR MR P KALITA MR K HUSSAIN MS. H HAZARIKA	PP, ASSAM
23	Bail Appln./523/2025 WITH CASE RECORD(SCANNED COPY), FIXED	BASTAB DEKA Versus THE STATE OF ASSAM AND ANR	MS N HASSAN LEGAL AID COUNSEL	PP, ASSAM
24	Bail Appln./568/2025 B/O	MD EKHASUR RAHMAN @ PAPU RAHMAN @ EKHLASUR Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
25	Bail Appln./726/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SHORIF UDDIN @ SHORIFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M ALI MR. M R Z CHOUDHURY MR J. E. SARKAR H R KHAN	PP, ASSAM
26	Bail Appln./944/2025 FIXED	DEBAJIT RABHA AND ANR Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
27	Bail Appln./978/2025 FIXED	SRI MANOJ DAS Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
28	Bail Appln./1041/2025 WITH CASE RECORD(SCANNED COPY), FIXED	GAUTAM BORO Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM

29	Bail Appln./1068/2025 FIXED	SWRANG ALIAS SWARANG BASUMATARY Versus THE STATE OF ASSAM	MR. DITUL DAS MS TINLUNG	PP, ASSAM
30	Bail Appln./1074/2025 FIXED	ASHADUL HOQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
31	Bail Appln./1079/2025 FIXED	MOZIBUR RAHMAN @ MUZIBUR RAHMAN BARBHUYA Versus THE STATE OF ASSAM	MR. K A MAZUMDER MR E AHMED MR A HAI S A ISLAM	PP, ASSAM
32	Bail Appln./1080/2025 BA 434/2025(D/O), WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SRI KAMAL KANTA RAY Versus THE UNION OF INDIA	MR. N N B CHOUDHURY MR P H KONWAR MS. K DEY	SC, NCB
33	Bail Appln./1081/2025 FIXED	GOKUL KUMAR DEY Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA MR B DEORI	PP, ASSAM
BAIL HEARING				
34	AB/106/2025 FIXED	AKTAR ALI SARKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
35	AB/539/2025 FIXED	KIRAN DAS Versus THE STATE OF ASSAM	MR Z KAMAR MR. BISWAJIT TALUKDAR MR S J CHOUDHURY P D CHOUDHURY	PP, ASSAM
36	AB/566/2025 FIXED	BAPAN MAZUMDAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A F N U MOLLAH MR R ISLAM MR A H AHMED	PP, ASSAM
37	AB/610/2025 WITH OFFICE NOTE, FIXED	RAJIB HUSSAIN LASKAR @ RAJIB HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
ORDERS				
38	I.A.(Civil)/996/2025 WITH LCR, FIXED in RSA/91/2022 WITH RSA/91/2022 WITH I.A.(Civil)/2685/2023 in RSA/91/2022 WITH I.A.(Civil)/997/2025 in RSA/91/2022 WITH I.A.(Civil)/998/2025 in RSA/91/2022	MUSTT MARIZA KHATUN AND 3 OTHERS Versus MD PIR BOCSO AND 7 OTHERS MUSTT. MARIZAN KHATUN AND ORS. Versus PIR BOCSO AND 7 ORS. MUSTT. MARIZAN KHATUN AND ORS. Versus PIR BOCSO AND 7 ORS. MUSTT MARIZA KHATUN AND 3 OTHERS Versus MD PIR BOCSO AND 7 OTHERS MUSTT MARIZA KHATUN ND 3 OTHERS Versus MD PIR BOCSO AND 7 OTHERS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA MS. R CHOUDHURY M ALAMGEER MR. M ALAM M ALAMGEER MR. A ALAM MR. M ALAM MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. D C C PHUKAN MS. J GOGOI MR. D C C PHUKAN (R-1 TO 8) MS. J GOGOI (R-1 TO 8) MR. D C C PHUKAN MR. D C C PHUKAN MS. J GOGOI MR. D C C PHUKAN MS. J GOGOI

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LEAVE NOTE OF ADVOCATES FOR 11/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
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7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR T C DAS	10-04-2025	To	01-05-2025
11)	MR. P SARMA	07-04-2025	To	04-05-2025
12)	S. K. GUPTA	11-04-2025	To	04-05-2025
13)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
14)	MS. N M DEKA	05-04-2025	To	19-12-2025
15)	MR. M RAHMAN	05-04-2025	To	20-04-2025
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18)	MR D C K HAZARIKA	09-04-2025	To	11-04-2025
19)	MR J C GAUR	09-04-2025	To	11-04-2025
20)	MR. S C KEYAL	11-04-2025	To	11-04-2025
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23)	MR. A I KATHAR	10-04-2025	To	11-04-2025
24)	MR S C PANDIT	10-04-2025	To	11-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,11th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP(IO)/5/2022 FIXED	M/S GOEL COIR FOAM (INDIA) PRIVATE LIMITED AND 3 ORS Versus BABU BORO	MR M HALOI MR D DEKA MS. T BEGUM MR. J BHARALI MS. M DEY MR N J KUMAR	MR. H SARMAH MR P KATAKI (P-2 TO 4) MR S DUTTA
2	CRP(IO)/354/2024 FIXED	MUNNI DOGRA @ MUNNI GANGWAL Versus BINOD KUMAR JAIN AND 6 ORS	MR R SENSUA G KAUSHIK R A LAHKAR	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS. C AGARWAL
	WITH I.A.(Civil)/944/2025 in CRP(IO)/354/2024	SRI BINOD KUMAR JAIN AND 6 ORS Versus SMT MUNNI DOGRA ALIAS MUNNI GANGWAL	MR. N J DAS	
ORDERS				
3	MACApp./128/2018 WITH LCR	THE ORIENTAL INSURANCE CO. LTD Versus HOSNEARA BEGUM and 3 ORS	MR.S K GOSWAMI MR. R KATHKATIA	
	WITH CO/9/2018 in MACApp./128/2018	HOSENARA BEGUM AND2 ORS Versus THE ORIENTAL INSURANCECOMPANY LTD	MR. A R AGARWALA	
	WITH I.A.(Civil)/95/2022 in MACApp./128/2018	ASHIQUE IKBAL AND 5 ORS. Versus THE ORIENTAL INSURANCE CO. LTD AND 4 ORS	MISS. M DAS MD. S ISLAM MR. M DEKA	MR. S K GOSWAMI
4	CRP(IO)/106/2020	GOLAP SARMA Versus RENU DEVI AND 2 ORS	MR. B PATHAK MR. R THADANI MR. V KUMAR	SC, REVENUE
5	CRP(IO)/30/2022	SMT. ARCHANA DEVI Versus KH. NUNGSHITOMBI SINGHA AND ANR. - F	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S. TODI MR R HOQUE	MR. B PATHAK (R-1 TO 3) MR. R THADANI (R-1 TO 3) MR B HAZARIKA (R-1 TO 3) MS M TIWARI (R-1 TO 3)

	WITH I.A.(Civil)/801/2022 in CRP(IO)/30/2022	KH. NUNGSHITOMBI SINGHA AND 2 ORS. Versus SMT. ARCHANA DEVI AND ANR.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MS M TIWARI	MR G N SAHEWALLA
6	I.A.(Civil)/822/2023 in CRP/1538/2023	KISHOR KR DAS Versus ON THE DEATH OF PROBHAT MAHANTA	MR. R K BHUYAN MR. M KASHYAP	
	WITH CRP/1538/2023 (Filing Number)	KISHOR KR DAS Versus MANJULA MAHANTA AND 5 ORS A	MR. R K BHUYAN	
7	I.A.(Civil)/10/2024 FIXED in Mat.App./15793/2023	XXXXXXX Versus XXXXXXX	MS. P CHOUDHURY	
	WITH Mat.App./15793/2023 (Filing Number)	XXXXXXX Versus XXXXXXX	MS. P CHOUDHURY	
8	CRP(IO)/426/2024	VIJAY KUMAR CHOPRA Versus SANJAY PATNI AND 17 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	MS G Gayan (R-1 TO 18) MR A BHUYAN(R-1 TO 18)
9	I.A.(Civil)/2007/2024 in CRP/7208/2024	MD. ABDUL JALIL @ JALIL UDDIN Versus MD. FORIZ UDDIN	MS.SHOMA DASGUPTA MR. K MIRA MR. H A TALUKDAR	
	WITH CRP/7208/2024 (Filing Number)	MD ABDUL JALIL @ JALIL UDDIN Versus MD. FORIZ UDDIN (G)	MR. K MIRA	
10	I.A.(Civil)/2700/2024 in CRP/114/2023	ISMAIL MULLA AND 2 ORS. Versus ABUL HASIM MULLA @HASEN ALI	MR A A DEWAN MR. S BANIK S N ULLAH MR H A RASHID	
	WITH CRP/114/2023	ISMAIL MULLA AND 2 ORS. Versus ABUL HASIM MULLA @HASEN ALI	MR A A DEWAN MR. S BANIK S N ULLAH MR H A RASHID	Ms. R. R. BORAH (R-2,4) MR. A A R KARIM (R-1,2,4) MS G.PURI (R-1,2,4) MR. A DEB (R-2,4) S A KHAN (R-1) MR S RAHMAN (R-1)

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LEAVE NOTE OF ADVOCATES FOR 11/04/2025

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8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday, 11th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Cont.Cas(C)/204/2025	RAKIBUL ISLAM Versus ROHAN KUMAR JHA	MR. M A SHEIKH MS S A KHALIFA MR. W A SHEIKH	
2	WP(C)/2034/2025	NISHANTA KUMAR BASISTHA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. M SARMA MRIDUNIL M KASHYAP	SC, HIGHER EDU
3	WP(C)/2036/2025	JHURU MONDAL Versus THE STATE OF ASSAM AND 6 ORS	MR. P K ROYCHOUDHURY MR. K H SAIKIA MR. A K AZAD	SC, ELEM. EDU GA, ASSAM
4	WP(C)/2038/2025	NUR ISLAM SARKAR AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG J MEDHI	SC, ELEM. EDU SC, FINANCE SC, SSA
5	WP(C)/2043/2025	JAMIL AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
<u>ADMISSION</u>				
6	WP(C)/7341/2021 B/O	MRS. NIRUPAMA HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MS M BORAH MS. S BURAGOHAIN MR. B B BORAH	SC, HIGHER EDU MR A C BORBORA (R-3) MRS. R BORBORA (R-3) MR. M SMITH (R-3) MR. N BORPATRAGOHAIN (R-3)
7	WP(C)/938/2025 FIXED	ANINDITA NATH Versus THE STATE OF ASSAM AND ORS	MR. D BARUAH MR. P K BORDOLOI MS. P HANDIQUE	SC, HIGHER EDU
<u>ORDERS</u>				
8	Cont.Cas(C)/292/2022 FIXED	DIPTI DAS Versus DR. BIJOYA CHOUDHURY, ACS and ANR	MR. N BORAH MR H MAZUMDER	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIER-2) MR. P K BORAH-2) MR. P K BORAH-2) MR. N J KHATANAR MR A CHALIHA

9	Cont.Cas(C)/17/2024 FIXED	JIBAN CH BARMAN AND ANR Versus NARAYAN KONWAR, IAS AND 9 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	MR. D SAIKIA (r-2,4,8,9,5) MR. B CHOUDHURY (r-9) MR. S BORA (r-4,8,9,5) MR. U SARMA (R-2) MS M DAS (R-6) MR. P SAIKIA (R-6) MR. R K MUSHAHARY (r-4,8,5) MS K DAS (r-2)
10	Cont.Cas(C)/426/2024 FIXED	ABDUL ALIM KHAN Versus NARAYAN KONWAR AND ANR	MR A U AHMED MS. H SARMA	MR. N J KHATANAR(R-1) MR B KAUSHIK (R-1)
11	WP(C)/5904/2024 CAVT. NO.10592/024, B/O	MD. TAJ UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR N Z CHOUDHURY N GAUTAM MR N A MAZARBHUIYA	SC, ELEM. EDU SC, SCERT, ASSAM GA, ASSAM MS B DEVI MS. S BORA FOR CAVEATOR
12	I.A.(Civil)/1173/2025 FIXED in WP(C)/2683/2024 WITH WP(C)/2683/2024	JYOTISHA MAHANTA AND 8 ORS Versus THE STATE OF ASSAM AND 4 OTHERS JYOTISHA MAHANTA AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR P DOLEY MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR P DOLEY	SC, HIGHER EDU SC, SEC. EDU. MR. D. K. ROY (SC, ASSAM HIGHER SECONDARY EDUCATION COUNCIL) SC, SEC. EDU. SC, SEC. EDU.
13	I.A.(Civil)/1184/2025 in WP(C)/1255/2024 WITH WP(C)/1255/2024	DHRUBA KUMAR SARMA Versus THE STATE OF ASSAM AND 8 ORS DHRUBA KUMAR SARMA Versus THE STATE OF ASSAM AND 8 ORS	MS. S S SAIKIA MR. R DE MS. S S SAIKIA MR G DAS	SC, SEC. EDU. SC, AG (A AND E) GA, ASSAM SC, SEC. EDU. SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 11/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
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[For Friday, 11th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1145/2025	SHOHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. Y S MANNAN	PP, ASSAM
2	Bail Appln./1148/2025	PANKAJ SAIKIA AND ANR Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
3	Bail Appln./1153/2025	RASHID HOQUE Versus THE UNION OF INDIA	MR H R A CHOUDHURY M ALAMGEER MR. I U CHOWDHURY	SC, NCB
4	Bail Appln./1154/2025	SHAHAB UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
5	Bail Appln./1155/2025	AHMED IMTHIAZ ALOM TAPADAR AND ANR Versus THE STATE OF ASSAM	MR H R CHOUDHURY	PP, ASSAM
6	Bail Appln./1156/2025	MD ROIJUDDIN @ ROHIZ UDDIN Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
7	Bail Appln./1157/2025	MUSTAFA AHMED Versus THE STATE OF ASSAM	OTOLI KITS MR ARINDAM BARUAH MS. A Y SUMI MS V.SHOHE	PP, ASSAM
8	Bail Appln./1158/2025	JABIR AHMED Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. F A HASSAN	PP, ASSAM
9	Bail Appln./1161/2025	NAJIM UDDIN Versus THE STATE OF ASSAM	MR. D HUSSAIN MD E AHMED MR. R A MAZUMDER MR M ISLAM MR M ISLAM	PP, ASSAM
10	Bail Appln./1165/2025	SRI TRILAKYA PAUL Versus THE STATE OF ASSAM	MS. P BORAH MR P H KONWAR	PP, ASSAM
11	Bail Appln./1167/2025	DULAL HIRA Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM

12	Bail Appln./1168/2025	SAHIL ALI Versus THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
<u>MOTION</u>				
13	AB/858/2025	PRANJAL MAHILI Versus THE STATE OF ASSAM AND ANR.	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
14	AB/859/2025	SRI JADAB PAUL Versus THE STATE THROUGH CBI	MR. S D PURKAYASTHA MS S.S.BORA	SC, CBI
15	AB/863/2025	NUR ISLAM ALI AND ANR Versus THE STATE OF ASSAM	MR. S M MOLLAH MS. F BEGUM MR. D N AMIN	PP, ASSAM
16	AB/865/2025	BIBEK BRAHMA Versus THE STATE OF ASSAM	MR. B K GOGOI MR. R B GOHAIN	PP, ASSAM
17	AB/870/2025	SRI GOPAL KUMAR SARAWGI Versus THE STATE OF ASSAM	MR. R DE MS. D PATHAK	PP, ASSAM
18	AB/871/2025	ANOWAR HOSSAIN AND ANR Versus THE STATE OF ASSAM	MR. M U MONDAL MR K ISLAM A A AHMED MR. A W MONDAL	PP, ASSAM
19	AB/873/2025	NURA ALI Versus THE STATE OF ASSAM	MR U S BORGHAIN MR W R MEDHI M DAS	PP, ASSAM
20	AB/874/2025	FAKAR UDDIN AND 5 ORS. Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN	PP, ASSAM
21	AB/875/2025	SHAHALOM MOLLAH Versus THE STATE OF ASSAM AND ANR.	MD. A HUSSAIN MR B. RAHMAN MR. K ALOM MR. T ISLAM	PP, ASSAM
22	AB/881/2025	CHAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
23	AB/886/2025	SRI SUMEN PAUL Versus THE STATE THROUGH CBI REPRESENTED BY THE RETAINER COUNSEL, CBI	MR. S D PURKAYASTHA MS S.S.BORA	SC, CBI
<u>BAIL HEARING (BA)</u>				
24	Bail Appln./3241/2024 PART-HEARD, BY SLIP	KABEL UDDIN AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
25	Bail Appln./234/2025 FIXED	ARIF HUSSAIN @ ROSE ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
26	Bail Appln./344/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL MUTLIB Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR K MAINUDDIN	PP, ASSAM
27	Bail Appln./631/2025 WITH CASE RECORD(SCANNED COPY), FIXED	JALAL HOQUE AND ANR Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. S SARKAR	PP, ASSAM
<u>ORDERS</u>				
28	Crl.Rev.P./35/2025 WITH LCR 2 FILES(SCANNED COPY)	SIDHANT KALITA Versus THE STATE OF ASSAM AND ANR.	MS. A. MEDHI	PP, ASSAM

HEARING

29 [WP\(C\)/869/2016](#)
PART-HEARD, BY SLIP

ASSAM REAL ESTATE and
INFRASTRUCTURE DEVELOPERS
ASSOCIATION AREIDA,
Versus
THE STATE OF ASSAM and 4 ORS.

MR.K N CHOUDHURY
MR.M MAHANTA
MS.R DEKA
MR.A DHAR
MR.P P MEDHI

SC, FOREST
MR.A B CHOUDHURY
MS.M HAZARIKA
MR.M K CHOUDHURY
GA, ASSAM
MR.P J PHUKAN
MR. S BARUAH
MR.R K BORA
SC, G M D A
SC, P C B A
SC, GMC

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